

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Meenakshi Food Products Pvt Ltd Date of Commencement of Liquidation: 25-02-2021; List of Stakeholders as on Date: 31-08-2021; Name of IP: Mr. Vimal Kumar Agrawal; Process Number: 1; Last 5 digitof registration number: 11247

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 2                          | 14001312     | 2                          | 14001312     |                             |                           |                                     | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 5       | Operational creditors (Workmen)   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 6       | Operational creditors (Employees)   | 3                          | 283675       | 3                          | 283675       |                             |                           |                                     | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 4                          | 10041268598  | 4                          | 10041268598  |                             |                           |                                     | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 1                          | 2722265      | 1                          | 2722265      |                             |                           |                                     | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |              |                            |              |                             |                           |                                     | NA                         |
| Total   |   | 10                         | 10058275850  | 10                         | 10058275850  | 0                           |                           | 0                                   |                            |